

ITEM NO.1

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 122/2020  
(Arising out of W.P.(CrI.)Diary No.10611 of 2020)

PAWAN KUMAR GUPTA

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(IA No. 47613/2020 - STAY OF EXECUTION OF SENTENCE OF DEATH,  
I.A. NO. 47614/2020 - APPLICATION FOR STAY OF EXECUTION OF DEATH  
WARRANT AND APPLICATION FOR URGENT HEARING TO BE LISTED ON  
20.03.2020)

Date : 20-03-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Dr. A.P.Singh,Adv.  
Mr. Shams Khwaja,Adv.  
Ms. Geeta Chauhan,Adv.  
Mr. V.P.Singh,Adv.  
Ms. Pratima Rani,Adv.  
Ms. Richa Singh,Adv.  
Mr. Sadashiv, AOR

For Respondent(s) Mr. Tushar Mehta,SG  
Mr. Kanu Agarwal,Adv.  
Ms. Swati Ghildiyal,Adv.  
Mr. Rajat Nair,Adv./Mr. Manan Popli,Adv.  
Mr. Shantnu Sharma,Adv./Mr. Rajeev Ranjan,Adv.  
Mr. Bhuvan Kapoor,Adv./ Mr. Varun Chugh,Adv.  
Mr. Digvijay D.Adv.  
Mr. B.V. Balram Das,AOR

UPON hearing the counsel the Court made the following  
O R D E R

In terms of the signed reportable order, the writ petition is  
dismissed.

Pending applications, if any, shall also stand disposed of.

(Mahabir Singh) (Mukesh Nasa) (Sanjay Kumar) (Anand Prakash)  
AR-cum-PS Court Master AR-cum-PS Court Master  
(Signed reportable order is placed on the file)